

SL.No.7

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

PHYSICAL HEARING

**CORAM: JUSTICE TELAPROLU RAJANI – HON’BLE MEMBER (J)
CORAM: SHRI CHARAN SINGH - HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 24.05.2023 AT 02:30 PM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/114/2023
NAME OF THE COMPANY	Matrix Naturals Resources Pvt Ltd
NAME OF THE PETITIONER(S)	Mr. Sathish Babu Sana
NAME OF THE RESPONDENT(S)	Matrix Naturals Resources Pvt Ltd
UNDER SECTION	7 of IBC

ORDER

Issue Notice to the Respondent. Post on 27.06.2023

**Sd/-
MEMBER (T)**

**Sd/-
MEMBER (J)**